

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 186431/2025 - SUBSTITUTED SERVICE

WITH

CrI.A. No. 1672/2022 (II)

FOR SUBSTITUTED SERVICE ON IA 186441/2025

IA No. 186441/2025 - SUBSTITUTED SERVICE

Date : 01-09-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. Yuvraj Nandal, Adv.

Ms. Tannu, Adv.

Dr. Surender Singh Hooda, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common respondent no.1 is duly represented.

Ld. Counsel for the appellant has filed an application seeking substituted service on common respondent no.2 through publication in newspapers namely, "Dainik Jagran", Hindi newspaper and "The Times of India", English Newspaper. Application is hereby allowed. Proof of publication be filed within four weeks.

List again on 15.10.2025.

SUJATA SINGH
Registrar

HJ